NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1366/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

SREI Equipment Finance Ltd.

V/s.

Gupta Steel Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. NO. NAME DESIGNATION SIGNATURE

1 MS. POORVA GARG ADVOCATE

Byarg.

FOR

RESPONDENT

AND CRAIGIE BLUNT & CROE

ORDER C.P. No. 1366/I&BC/NCLT/MB/MAH/2017

- The Petitioner in person. The Learned Representative of the Respondent is present.
- For want of time adjourned to 30.11.2017.

SD/-

SD/-

Bhaskara Pantula Mohan Member (Judicial) 16.10.2017

M.K. Shrawat Member (Judicial)